

No. GOB (I) 29/2014		HIGH COURT OF KARNATAKA, BENGALURU DATE: 05.08.2019
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NOTIFICATION

The High Court of Karnataka hereby declares that the following Civil Judges appointed vide Government Notification No. LAW 378 LAC 2013 dated 18.03.2014, and assumed charge as such on 09.04.2014, have satisfactorily completed the period of probation on the afternoon of **08.04.2016**.

Sl. No.	Name and present place of working of the Officer
1.	Sri. Ananda K.M., Prl. Civil Judge & JMFC, Belthangady.
2.	Sri. Syed Arfath Ibrahim M., Prl. Civil Judge & JMFC, Sagar.
3.	Smt. Manjula.D, OOD, Civil Judge, Deputy Registrar, City Civil Court, Bengaluru City.
4.	Sri. Manjunatha M.S., Addl. Civil Judge & JMFC, Udupi.

BY ORDER OF THE HIGH COURT,

Sd/-
(V. SRISHANANDA)
REGISTRAR GENERAL

To:

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil & Sessions Judge, Bengaluru City – with a request to serve a copy of this Notification to the officer/s concerned.
2. The Prl. District & Sessions Judges, D.K. Mangaluru, Shivamogga & Udupi – with a request to serve a copy of this Notification to the officer/s concerned.
3. Officers concerned.
4. The Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Administration)/Registrar (Statistics and Review)/Registrar (Computers)/Registrar (Recruitment)/Registrar (Infrastructure & Maintenance) and Secretary to Hon'ble the Chief Justice.
5. The Additional Registrar General/Additional Registrar (Judicial), High Court of Karnataka, Dharwad and Kalaburagi Benches.
6. The Additional Registrar (Administration), High Court of Karnataka, Dharwad Bench.
7. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of the High Court of Karnataka.
8. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
9. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
10. The Accountant General in Karnataka, Bengaluru.
11. The Section Officers of RPS/GOB-II/R&SB/HVC/HCB/HCL/LCA-I, II and III, Branches of this office.
12. Office copy.